

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.229 - **CP 2 of 2020**
With
ITEM No.230 - IA/21(AHM)2021

Proceedings under Section 241-242 of Co.Act, 2013

IN THE MATTER OF:

Anil Shankarlal Patel & Ors
V/s
Magic Creation Pvt Ltd & Ors

.....**Applicant**

.....**Respondent**

Order delivered on: 25/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Jaimin Dave, Adv. a.w Ms. Hirva Dave, Adv.
For the Respondent : Mr. Anish Kharidia, PCS for R-2 to 4

ORDER

CP 2 of 2020

Last order is not complied. Ld. Counsel for the applicant seeks time to file written submissions.

List for further consideration on 18.07.2024.

IA/21(AHM)2021

List for further consideration on 18.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)